

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 3432  
ANSWERED ON 23/03/2026**

**CYCLING INFRASTRUCTURE IN URBAN AREAS**

**3432. MS. SWATI MALIWAL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) total length of urban roads in the country with dedicated, segregated and protected cycling lanes, city-wise and State-wise;
- (b) details of proposals received, sanctioned or pending for creating such cycling lanes, along with funds sought, sanctioned and released, city-wise and State-wise;
- (c) whether Government maintains data on utilisation and current status of cycling lanes under various urban programmes, if so, the details thereof;
- (d) whether Government proposes a national policy or framework mandating dedicated, segregated cycling lanes in all cities and if so, the details and timeline thereof; and
- (e) details and outcomes of pilot projects undertaken in major cities to develop or promote dedicated cycling infrastructure?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (e): As per 12th Schedule of the Constitution of India, urban planning including urban transport planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. The Government of India has, however, issued policy frameworks, advisories and model guidelines from time to time for promoting non-motorised transport, including cycling infrastructure. The National Transit Oriented Development (TOD) Policy, 2017, the Metro Policy, 2017 and the Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 encourage pedestrian and cycle-friendly planning, integration of land use with transport systems, and provision of adequate non-motorised transport infrastructure.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. Under AMRUT, Non-motorised Urban Transport is one of the thrust areas of the AMRUT Mission that includes provision of pedestrian, non-motorized and public transport facilities, cycle tracks, parking spaces etc promoting environment friendly developments with low-carbon objectives. So far, 348 projects worth ₹1,022.27 crore have been grounded of which works worth ₹986.06 crore have been physically completed. 430 km length of pedestrian/walkways and 43 km length of dedicated cycle track has been created.

The Ministry also supports States/UTs in strengthening the urban planning ecosystem through Scheme for Special Assistance to States for Capital Investment (SSASCI). Under the TOD component of SSASCI, the Government provides capital funding incentives to states and cities for notifying TOD corridors. Under SSASCI 2023-26 (Urban Planning Reforms), 39 TOD corridors were notified (Draft/Final) in eight States.

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